

(b) if not, whether Government would consider introducing Vayudoot Service for Cuddalore connecting Madras and Tiruchi ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) No, Sir.

(b) Cuddalore is close to Pondicherry where Vayudoot services are proposed to be provided during the current plan period, subject to development of the airport and availability of other infrastructure.

**Increase in rate of Reimbursement Amount for Maintenance of National Highway Urban Links**

2628. SHRI V. SOBHANADREESWARA RAO : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Eight Finance Commission recommended in 1984, a rate of Rs. 23,500/- per Kilometre per year for maintenance of double lane (black top roads) in respect of National Highway Urban Links in the cities and municipalities ;

(b) whether Union Government are reimbursing at the rate of Rs. 8,000/- per Kilometre per year due to which State Government could not maintain these urban links in proper condition ; and

(c) if so, whether Government propose to increase the rate of the amount as per Eight Finance Commission recommendations for proper maintenance of these roads ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) No, Sir.

(b) and (c) Yes Sir, but any extra expenditure beyond Rs. 8000/- per Kilometre per year reimbursed by the Government of India is required to be borne by the State Governments themselves in terms of the National Highway Urban Link Agreements entered into between the State Governments and the Government of India.

**Construction of Road from Ongole to Kakinada under Inter-State or Economic Importance Loan Assistance Scheme.**

2629. SHRI V. SOBHANADREESWARA RAO : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Standing Committee set up by Southern Rural Council has recommended that the development of second section of the road i.e from Ongole to Kakinada at an estimated cost of Rs. 175 crores may be taken up as first priority ;

(b) whether the Andhra Pradesh Government has requested Union Government to take up the second section of the road under Road/Bridge works of Inter-State or Economic Importance loan assistance scheme and partly under State plan and non-plan ; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) and (b) Yes, Sir.

(c) It is not possible to take up works of this magnitude under the programme of Inter-State or Economic Importance.

**Andhra Pradesh Proposal for a Local Amendment to Section 38 of Motor Vehicles Act**

2630. SHRI V. SOBHANADREESWARA RAO : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government of Andhra Pradesh has proposed for a local amendment to Section 38 of the Motor Vehicles Act to enable the State Government to entrust the function of issue of fitness certificate for motor vehicles to well established and reliable workshop cum-garages in addition to Motor Vehicle Inspectors to minimise corruption and red-tapism ; and